



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.12.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV on 14th, 20th & 21st of December, 2023 are as follows. The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	14.12.2023	05.01.2024
2.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	14.12.2023	05.01.2024
3.	Comp. App. (AT) (Ins) No. 702 of 2020 (PH)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	20.12.2023	04.01.2024
4.	Comp. App. (AT) (Ins) No. 657 of 2021 & I.A. no. 1728, 1729 & 1730 of 2021 (PH)	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	20.12.2023	04.01.2024

5.	Comp. App. (AT) (Ins) No. 161 of 2023 & I.A. No. 615, 616 of 2023 (PH)	Amit Kumar Kolay Vs. Bank of India & Anr.	21.12.2023	03.01.2024
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By order of Hon'ble Chairperson
-Sd/-
Registrar